

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-525

CP No-74/58/ND/2022

IA/323/2022

IN THE MATTER OF:

Preeti Jaikishan Bhagchandka

.....Applicant

Vs.

Negolice India Ltd. & Ors.

.....Respondent

SECTION

U/s 58(3) CA

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Aseem Chaturvedi, Adv Phalguni Nigam

For the Respondent : Sr Adv Abhinav Nashisht, Mr. Sumesh Dhawan, Mr. Shantanu Jyagi, Ms. Muskan Agarwal, Ms. Purnima Mathur, Mr. Raghav, Ms. Akshika Sachdeva Adv

ORDER

Due to paucity of time, list this matter on **29.05.2024**.

Sd/-
(Court Officer)